CA NO.06/1016 IN CP NO.65(ND)/2013 RT NO.56/2016

Parshotam Kumar

...Petitioner.

Versus

M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents.

Present:

None for petitioner.

Mr.S P Sharma, Advocate for applicant/respondent.

Notice of motion to counsel opposite for 17.10.2016 the date

already fixed.

(Justice R.P. Nagrath) Member (Judicial)

October 04, 2016

(Deepa Krishan)

arora

Member (Technical)